

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 19th January, 2026

No. LJ(B) 27/2022/17 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Asish Koch, MCS, Assistant Commissioner as the Executive Magistrate within East Garo Hills District with immediate effect until further orders.

Sd/-

(S.K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 27/2022/17 -A,
Copy forwarded to:-

Dated Shillong, the 19th January, 2026

1. The District Magistrate, East Garo Hills District, Williamnagar with reference to your letter No. EGH/JUDL.II/Del.MG.POW/2022/41 Dt. 03.12.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ~~DEO~~ (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.